

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 694/2026

YASHICA BHANDARI JAIN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 164644/2026 - STAY APPLICATION)

ITEM NO.51

Writ Petition(s) (Civil) No(s). 693/2026

ITEM NO. 52

Writ Petition(s) (Civil) No(s). 704/2026

Date : 27-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLIFor Petitioner(s) :Mr. Mukul Rohatgi, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Ms. Shraddha Deshmukh, AOR
Ms. Charanya Lakshmikumaran, Adv.
Mr. Sanchit Singh, Adv.
Mr. Sarthak Gupta, Adv.
Mr. Kaustubh Khanna, Adv.
Mr. Swastik Mishra, Adv.
Ms. Medha Sinha, Adv.
Mr. Atreya Ganchaudhry, Adv.Mr. Kapil Sibal, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. J Saikumar, Sr. Adv.
Ms. Shally Bhasin, Adv.
Mr. Varun Pathak, Adv.
Ms. Anne Mathew, Adv.
Ms. Ameer Rana, Adv.
Mr. Prateek Gupta, Adv.
Ms. Jyotsna Punshi, Adv.
Ms. Radhika Roy, Adv.
Ms. Rachna Dubey, Adv.
Mr. Vishwajeet Deshmukh, Adv.
Mr. S. S. Shroff, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. J Saikumar, Sr. Adv.
Mrs. Shally Bhasin, AOR
Mr. Varun Pathak, Adv.
Ms. Anne Mathew, Adv.
Ms. Ameer Rana, Adv.
Mr. Prateek Gupta, Adv.
Ms. Jyotsna Punshi, Adv.
Ms. Radhika Roy, Adv.
Ms. Rachna Dubey, Adv.
Mr. Vishwajeet Deshmukh, Adv.
Ms. Aparajita Jamwal, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR
Mr. Deepankar Sharma, Adv.
Mr. Siddhartha Patra, Adv.
Mr. Mukul, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Manish Kumar Saran, Adv.
Mr. Sidhant Sharma, Adv.
Mr. Aditya Mani Saran, Adv.

Mr. Tushar Mehta, Solicitor General
Ms. Madhulika Upadhyay, AOR
Mr. Kanu Agrawal, Adv.
Mr. Arun Kumar Singh, Adv.

Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR
Mr. Deepankar Sharma, Adv.
Mr. Siddhartha Patra, Adv.
Mr. Mukul, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice, returnable on 14.07.2026.
2. Let the soft copy of the writ petitions be handed over to the office of Mr. Tushar Mehta, learned Solicitor General and Ms. Aishwarya Bhati, learned Additional Solicitor General of India, by 29.05.2026.
3. Counter affidavit, if any, shall be filed within four weeks with an advance copy to the learned counsel for the petitioner(s).

4. List W.P.(C) Nos.703/2026, 714/2026 and Diary No.33329/2026 along with these matters.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR